GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 508

ANSWERED ON 03.12.2025

ADOPTION OF PM-SGMBY IN CITIES

508. SHRI TEJASVI SURYA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state

- (a) the current adoption status of the Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PMSGMBY) especially in cities such as Bengaluru, Mumbai, Hyderabad and Chennai;
- (b) the steps taken by the Government to ensure maximum coverage in these cities particularly in apartment complexes; and
- (c) the hurdles faced in adoption due to free electricity schemes in various States?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) & (b) PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) is a demand driven scheme for installation of rooftop solar (RTS) systems, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

As on 30.11.2025, a total of 18,99,494 RTS systems have been installed, benefitting 23,79,580 households, under the scheme, across the country.

The progress made under the PMSG: MBY in the cities of Bengaluru, Mumbai, Hyderabad and Chennai is as follows:

District	RTS	Systems	Households
	Installed		Benefitted
Bengaluru Rural	386		386
Bengaluru Urban	4,984		11,854
Mumbai	117		5,100
Mumbai Suburban	311		13,123
Hyderabad	2,071		4,135
Chennai	5,307		7,357
Total	13,176		41,955

The Government has taken following steps to ensure maximum coverage of the scheme across the country including the cities such as Bengaluru, Mumbai, Hyderabad and Chennai:

• Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.

- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO/ Utility led Aggregation (ULA) Models
- Net metering agreement has been made part of application in the National Portal.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

To ensure maximum coverage in apartment complexes financial support is being provided to Group Housing Societies/ Residential Welfare Associations to install solar rooftop solar plants for common facilities covering EV charging. In addition, financial support is also allowed for RTS installation through virtual net-metering and group net-metering mode.

(c) To promote adoption of the PMSG: MBY for low electricity tariff consumers or the consumers getting free electricity, Ministry has allowed installation of RTS under Utility Led Aggregation (ULA)/RESCO model. Ministry has already sanctioned a number of proposals under ULA model.
